

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4691
TO BE ANSWERED ON AUGUST 21, 2025
TREATMENT OF WASTE IN JALANDHAR**

NO. 4691 SHRI CHARANJIT SINGH CHANNI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is aware that the National Green Tribunal (NGT) has raised serious concerns about poor waste disposal in Jalandhar and if so, the details thereof;**
- (b) whether it is true that only 120 Tonnes Per Day (TPD) of waste is being treated out of 500 TPD and the rest is becoming legacy waste in Jalandhar and if so, the steps taken to improve the situation and follow the Solid Waste Management Rules, 2016;**
- (c) whether the Government has provided any support or funds for new waste treatment plants, garbage transfer centres or electric vehicles for waste collection in the city and if so, the details thereof; and**
- (d) whether the Government proposes to impose stricter fines or use technology like CCTV cameras to stop illegal garbage dumping in urban areas like Jalandhar and if so, the expected timeline for implementation of these steps?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (d) : Sanitation is a State subject under 7th schedule of the Constitution and by the 74th amendment of the Constitution of India the devolution of power has been made to the Urban Local Bodies (ULBs) for water and sanitation services. It is the responsibility of State/ULBs to plan, design, execute and operate sanitation projects in the urban areas of the country. Ministry of Housing & Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing policy directions, financial and technical support by sharing Manuals/Standard of Procedures (SoPs) on Solid Waste Management (SWM) & Used Water Management (UWM) and issue various Advisories & Guidelines time to time for choosing appropriate technologies to manage solid and liquid waste.

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To support Urban Local Bodies (ULBs) with adequate sanitation and solid waste management systems, Government of India launched the Swachh Bharat Mission-Urban (SBM-U) on October 2, 2014 with the objective of Open Defecation Free (ODF) cities and for scientific processing of Municipal Solid Waste (MSW) generated in all urban areas of the country including Jalandhar. To carry forward the progress made, Swachh Bharat Mission (SBM-U) 2.0 has been launched on October 1, 2021 for a period of five years with a vision of achieving Garbage Free Status for all cities through 100% source segregation, door to door collection and scientific management of all fractions of waste. Under SBM-U, funds are released by Government of India to the States/UTs on the basis of their action plan duly approved by State Level Technical Committee (SLTC) which are further transmitted to ULBs by the concerned State/UT Govt. City-wise details of financial assistance/projects approved is not maintained.

State of Punjab has been allocated an amount of ₹1054.20 crores under SBM-U 2.0, out of which ₹294.20 crores are earmarked for SWM component. As per the City Solid Waste Action Plan (CSWAP) for the State of Punjab, Waste to Compost (WtC) plants of 600.10 tonnes per day (TPD), Bio-methanation Plants of 1544 TPD, , Material Recovery Facilities (MRFs) of 597.09 TPD, Sanitary Landfill (SLF) of 680.83 TPD, Waste to Electricity (WtE) plants of 831 TPD Construction & Demolition (C&D) waste processing plants of 374 TPD, remediation of 53.89 lakh ton of legacy waste alongwith 20 Mechanical Road sweepers with total project cost of ₹893.52 crores having central share of ₹293.29 crores have been approved so far. Out of the approved Central share ₹84.04 crores have already been claimed by the State. Details of all the projects under SBM-U reported by State of Punjab are available at SBM-U, MoHUA portal <https://sbmurban.org/swachh-bharat-mission-progress>.
